

F.No. 275/192/2018-IT (B)
Government of India/ भारत सरकार
Ministry of Finance/ वित्त मंत्रालय
Department of Revenue/(राजस्व विभाग)
Central Board of Direct Taxes/(केन्द्रीय प्रत्यक्ष कर बोर्ड)

North Block, New Delhi
1st February, 2019

CORRIGENDUM

Subject: Income-Tax Deduction from Salaries during the Financial Year 2018-19
under Section 192 of the Income-tax Act, 1961-regarding.

The undersigned is directed to refer to Circular No.1/2019 dated 1st January, 2019 bearing file of even number on the above mentioned subject and to state that in para 5.5.12 on page 42 dealing with Section 80TTB, the phrase in bracket i.e (not being time deposits) stands deleted.



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